

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

CONFIDENTIAL
MOST IMMEDIATE
Through Special Messenger

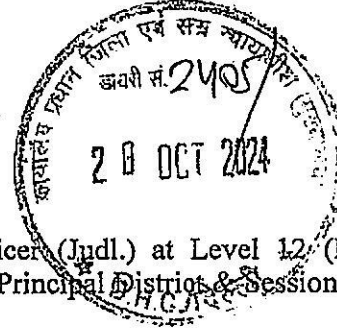
No. 20767/E.3/Estt.II/DHC
Dated: 28.10.2024

From

The Registrar General
High Court of Delhi
New Delhi.

To

The Principal District & Sessions Judge (HQs)
Tis Hazari Courts
Delhi.



Sub: Appointment of the Sr. Administrative Officer (Judl.) at Level 12 (Pay Matrix of Seventh Pay Commission) in the office of the Principal District & Sessions Judge (HQs), Delhi.

Sir,

I am directed to refer to your Letter No. 1803/Rec.Comm./Sr.AOJ/Rectt.Cell/2024 dated 22.10.2024 and to inform you that this Court has accepted the recommendations of the Recommendation Committee dated 21.10.2024 in respect of promotion of Mr. Girdhar Gopal, Administrative Officer (Judl.) to the post of Sr. Administrative Officer (Judl.) at the Level 12 (Pay Matrix of Seventh Pay Commission) on officiating basis in accordance with the Rules.

The promotion will be effective from the date when the above mentioned officer assumes charge and shall be subject to the final outcome of decision in W.P(C) No. 3687/2006 titled "M.C. Mittal Vs. District & Sessions Judge & Ors.", SLP (Civil) No. 26489/2012 titled "J.P. Gupta & Ors. Vs. Registrar General, High Court of Delhi & Ors.", W.P(C) No. 13893/2018 titled "Sanjay Ambavat & Ors. Vs. High Court of Delhi & Ors." and W.P(C) No. 1167/2019 titled "Amar Singh Mewati Vs. High Court of Delhi & Ors.".

I am accordingly to request you to take further necessary action in the matter in terms of the above decision and also to send copy of the joining report of Mr. Girdhar Gopal to this Court.

Yours faithfully,

(P.S. Tariyal)
Assistant Registrar (Estt.II)
For Registrar General

OJC (Admn.II)

P. D 485 (Hrs)

28/10/24

Most Immediate

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) :
TIS HAZARI COURTS,
DELHI.

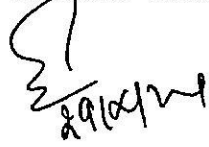
Sub: Appointment of the Sr. Administrative Officer (Judl.) at Level 12 (Pay Matrix of Seventh Pay Commission) in the office of the Principal District & Sessions Judge (HQs.), Delhi.

No. 61124-61184/Admn.-I(S&P)/Sr.Admin.Officer/2024

Dated : 29 OCT 2024

➤ Copy of Letter No.20767/E.3/Estt.II/DHC dated 28.10.2024 (diary no.2405 dated 28.10.2024), received from the Assistant Registrar (Estt.II), High Court of Delhi i.r.o. promotion of Sh. Girdhar Gopal, A.O.(J) to the post of Sr. Admn. Officer (Judl.), is forwarded/endorsed to all concerned for information and necessary action:

1. The Registrar General, Hon'ble High Court of Delhi.
2. Ld. Principal District & Sessions Judges, West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/South-West Districts, Delhi/New Delhi.
3. Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act.) (CBI), Rouse Avenue, New Delhi.
4. Office of the Principal Judge (HQs.), Family Courts, Dwarka, New Delhi.
5. The HOO/DDO, Accounts Branch, Central/West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/South-West Districts, Delhi/New Delhi.
6. Concerned Pay & Accounts Office (*through concerned Accounts Branch*), Central/West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/ South-West Districts, Delhi/New Delhi.
7. PS office to undersigned, Tis Hazari Courts, Delhi.
8. The Administrative Officer (Judl.), Recruitment Cell / Administration Branch-II (Central), ACR Cell / Vigilance Branch / Litigation Branch (Central)/Computer Branch/IT Cell, Tis Hazari Courts, Delhi.
9. Website Committee, Tis Hazari Courts, Delhi.
10. Branch In-Charge, Layers, Computer Branch, Tis Hazari Courts, Delhi.
11. Dealing Assistants, Transfer & Posting/Personal Files, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
12. Officer concerned with the instruction to assume the charge of the promotional post at the earliest and send joining and submit Option Form to the concerned Accounts Branch, Delhi/New Delhi.


(SANJAY GARG-I)
Principal District & Sessions Judge (HQ),
Tis Hazari Courts, Delhi.